

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

Item No. 242  
(IB)-894(ND)2019  
IA/4130/2020 ,IA/1610/2020,IA/4210/2020

**IN THE MATTER OF:**

Ram Niwas & Sons

... Applicant/Petitioner

Versus

M/s. Palm Developers Pvt. Ltd.

... Respondent

**Under Section: 9 of IBC, 2016**

**Order delivered on 27.01.2021**

**CORAM:**

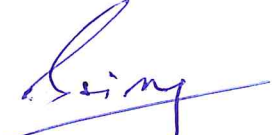
**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Sr. Adv Arun Kathpalia, Adv Atul Sharma and Adv Arveena Sharma for Financial Creditors  
Angad Varma, Adv. & Prashant Kumar, Adv. for IRP / Respondent

**ORDER**

Renotify this case on 1<sup>st</sup> February, 2021.

  
(T.S. Singh)  
Court Officer